

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

24.

CP/137(MB)/2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 25.04.2024

NAME OF THE PARTIES:

Syed Naserali Rizvi

Vs

A.O. Foods And Allied Products Pvt. Ltd.

SECTION: 241(1), 244(1) OF THE COMPANIES ACT, 2013.

ORDER

This matter is heard through Video Conference:

1. None present for the Petitioner. Mr. Amar Parab i/b Kalpesh Joshi Associates, Ld. Counsel for Respondent present (VC).
2. When the matter was called out, there was no representation on behalf of the Petitioner. The data in the chat box shows that Mr. Ganesh Ambekar marked his appearance in the chat box at 11:36 a.m. for Petitioner. However, he was not available to argue the matter when it is called out.
3. List this matter on 04.07.2024.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)